(in crore persons)

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Workforce by Major Sector	2004-05	2009-10	2011-12
Agriculture and Allied	26.83	24.74	23.18
Industry	8.35	10.00	11.50
Services	10.73	11.81	12.73
Total	45.91	46.55	47.41

The estimates of workforce by major sectors show an increase in the overall level of employment with an increase in the industry and services sector.

Further, the National Manufacturing Policy of the Government targets to create 10 crore jobs by the year 2022. The Twelfth Five Year Plan projects 5 crore new work opportunities to be generated in the non-farm sector and provide skill certification to equivalent numbers. In order to improve the employability of youth, 21 Ministries run skill development schemes across 73 sectors. According to the data compiled by National Skill Development Agency (NSDA), about 76.37 Lakh persons were given skill development training in the year 2013-14 under these schemes.

Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small and Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) scheme run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing and Urban Poverty Alleviation.

Vigilance committees constituted as per BLSA Act, 1976

1964. SHRI A.U. SINGH DEO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) currently how many vigilance committees are constituted as per the Bonded Labour System (Abolition) (BLSA) Act, 1976;
- (b) the States which have functioning bonded labour telephone helplines and how many people have been rescued as a result of these;
- (c) whether a State nodal cell is being considered to monitor the problem of bonded labour in each State, if so, the details thereof; and
- (d) whether Government has sent an order to the States for having a State Action Plan on the issue of bonded labour and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Under the Bonded Labour System (Abolition) Act, 1976, State Governments have been mandated to constitute Vigilance Committees at District and Sub-divisional level. The information regarding number of vigilance Committees is not maintained at Central level.

- (b) No data is maintained at Central level of helplines of bonded labour in the States.
 - (c) No, Sir.
 - (d) No, Sir.

Decline in female employment in rural and urban areas

1965. SHRI HUSAIN DALWAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there has been a decline in female employment both in rural and urban areas in recent years;
 - (b) if so, the magnitude of this decline;
 - (c) the reasons for the decline in female employment; and
- (d) the steps taken by Government to make work environment more conductive to women and provide for the genuine needs of child care ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Reliable estimates of employment and unemployment are obtained through labour force surveys on employment and unemployment conducted during 2004-05 and 2011-12 by National Sample Survey Office, Ministry of Statistics and Programme Implementation. Last such survey was conducted during 2011-12. Details of estimated employment and their workforce participation rate for male and female in rural and urban areas on usual status during 2004-05 to 2011-12 are given below:

Gender	Workforce participation rate (%)		Estimated employment (in crore)	
	2004-05	2011-12	2004-05	2011-12
Rural Male	54.6	54.3	21.9	23.5
Rural Female	32.7	24.8	12.4	10.2
Urban Male	54.9	54.6	9.1	11.0
Urban Female	16.6	14.7	2.5	2.7